

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4706
(To be answered on the 15th December 2016)

DEVELOPMENT OF AIRPORTS

4706. SHRI S.P. MUDDAHANUME GOWDA
SHRI MANSHANKAR NINAMA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of cities in the country where Government proposes to develop airports under the new aviation policy;
- (b) whether the airports/airstrips coming under the Ministry of Defence have also been included under it;
- (c) if so, the number of such airstrips coming under the Ministry of Defence which are almost not in use presently;
- (d) whether the Government has taken any specific steps for the development of strategically important airports in remote and border areas, if so, the details thereof; and
- (e) whether there is any proposal for setting up of new airports in collaboration with the Ministry of Defence, if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): Ministry of Civil Aviation in the newly approved National Civil Aviation Policy, 2016 (NCAP), has made provision for promotion of regional Connectivity by way of revival of un-served and under-served airports/airstrips. Government has decided to revive 50 un-served/under-served airstrips/airports including civil enclave and defence airports at an estimated cost of Rs. 4500 crores, over a period of four years.

(c): Revival of airstrips/airports is "demand-driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the Policy.

(d): The NCAP envisages that Airports Authority of India (AAI) to develop airports and State/Central Government would provide VGF, if the project is strategically important but financially unviable.

(e): No Madam.